

of India have been urging the domestic manufacturer* to distribute as much of their Production through public agencies as is possible. In regard to the biggest domestic manufacturer, viz- the Fertiliser Corporation of India, it has been instructed to distribute at least 50% of their production through public channels. By and large, the other domestic manufacturers also distribute a considerable quantity of their production through public channels. There is no proposal at present, to hand over total distribution of the production of domestic manufacturers to Government agencies of Cooperative Societies.

Setting up of All India Institute of Health in Mysore

1261. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the Central Government have decided to set up a well-equipped All India Institute of Health in the Mysore State; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU)

(a) No.

(b) Does not arise.

Advancement of loans to the agriculturists of Mysore

1262. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of loan advanced to the agriculturists in Mysore by the Department of Agriculture for the purchase of tractors and fertilisers which have fallen due but have not been paid by the loanees in the State; and

(b) if so, the amount of loan granted by way of taccavi at the time of distress and yet to be realised; and the amount of outstanding taxes of large hoardings?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE) : (a) and (b) The question relates to the loans issued by the Department of Agriculture of the State of Mysore. The information is being collected and will be placed on the Table of the Sabha soon.

Financial assistance to State Government for Roads •

1263. SHRI IBRAHIM KALANIYA:

SHRI Y.M. MAKWANA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the names of the States which have demanded financial assistance from the Central Government in order to link every village with road during the next five years and the details thereof; and

(b) the criteria adopted for giving such assistance?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA):

(a) and (b) Presumably, the member is having in mind the financial assistance sought by States for rural roads in the 5th Plan under the Minimum Needs Programme. The criteria adopted by the Planning Commission for considering road schemes under this programme are that they should seek to provide all weather roads by the end of the Fifth Plan to all villages above a minimum population size of 1500. In hill areas or coastal areas where the population is relatively more dispersed, such link roads are to be provided to a cluster of villages having population above a minimum size. A statement indicating the States who have asked for assistance under this programme for rural roads and the amount of the assistance asked for is attached. The extent and pattern of Central financial assistance to be provided to each State under this programme have yet to be decided by the Planning Commission.

Statement**5th Five year Plan Minimum Needs Programme—States**

Rural Roads	Outlay proposed by the States
Andhra Pradesh	52.73
Assam	31.00
Bihar	344.19
Gujarat	45.92
Haryana	21.10
Himachal Pradesh	25.00
Jammu & Kashmir	41.93
Kerala	333.00
Madhya Pradesh	117.50
Maharashtra	119.79
Manipur	85.00
Meghalaya	38.00
Mysore	29.13
Nagaland	10.00
Orissa	182.79
Punjab	10.00
Rajasthan	64.00
Tamilnadu	60.00
Tripura	16.00
Uttar Pradesh	250.00
West Bengal	76.70
Total	1,954.08

1264. [Transferred to the 30/A August, 1973]

1265. [Transferred to the 30/A August, 1973]

Export of Basmati Rice by S.T.C

1266. SHRI GANESH LAL MALI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the State Trading Corporation has lately contracted to Export 7,000 tonnes of superior quality of Basmati Rice, only in July this year, when the country is facing grim food shortage;

(b) if so, the reasons for allowing export of rice in such circumstances; and

(c) the terms of the export and the country to which the rice is proposed to be exported ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) With a view to retaining India's position in the export market and earning foreign exchange, export of 5,000 tonnes of raw superior basmati rice to Kuwait, Qatar, Bahrain and Katar has been decided. The State Trading Corporation is also negotiating export of 1,177 tonnes of select basmati rice on the basis of a tender invited recently.

Export of groundnut to Soviet Union

1267. SHRI GANESH LAL MALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is a grave scarcity of edible oils in the country at present;

(b) if so, whether a ship-load of ground nut has been or is being exported to Soviet Union;

(c) the reasons for allowing export of groundnut despite acute scarcity of edible oils in the country; and

(d) the terms of the export and the quantum of groundnut to be exported ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) No firm estimates of demand and supply of edible oils in the country are available. However, the supply of edible oils has fallen short of demand, particularly due to loss of ground nut crop caused by unfavourable weather conditions during Kharif 1972.

(b) Yes, Sir.